qualifications prescribed for Physical Education Teachers within a period of three years.

(iv) Existing physical education teachers of Kendriya Vidyalayas who do not possess requisite qualifications for teaching of yoga should be given orientation in yoga in reputed institutions.

4. Subsequently in December, 1988 the Board of Governors of Kendriya Vidyalaya Sangathan reviewed the scheme further and decided that yoga would be taught as a separate discipline in Kendriya Vidyalayas and part-time yoga teachers also may be appointed in schools which have only upto 15 sections in classes VI to XII. It was also decided that yoga teachers with requisite qualifications of physical education Teachers may be given the option to continue as Physical Education Teachers or as Yoga Teachers.

At present yoga is being taught as a separate subject from classes VI to XII.

Violation of Environment Protection Act, 1986

*553. SHRI RAM NARESH SINGH: Will the Minister of EN-VIRONMENT AND FORESTS be pleased to state:

(a) the number of prosecutions launched for violation of the Environment Protection Act, 1986 during the last three years till March 31, 1991; and

(b) the number of convictions made indicating the nature of the penalty imposed?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRON-MENT AND FORESTS (SHRI KAMAL NATH): (a) During this period prosecutions were launched against 8 industries which did not comply with the directions issued by the Central Government under the Environment (Protection) Act, 1986.

(b) The Cases are pending in the Court.

National Institute for Handicapped Persons

*556. SHRI CHETAN P. S. CHAUHAN:

SHRI BALRAJ PASSI:

Will the Minister of WELFARE be pleased to state:

(a) the number of Institutes for handicapped persons in Uttar Pradesh;

(b) whether the Government propose to open more such Institutes in that State keeping in view its size:

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) One-National Institute for the Visually Handicapped, Dehradun, Uttar Pradesh.

(b) No, Sir.

(c) Does not arise.

(d) National Institutes in all four major area of disability have already been set up in four Regions of the country. One of the Institute, namely, the National Institute for the Visually Handicapped, is located in the Northern Region at Dehradun in the State of Uttar Pradesh. The other National Institutes in the areas of Mental Disability, Hearing Disability and Physical Disability, are located in the Southern, Western and Eastern Regions, at Secunderabad, Bombay and Calcutta respectively.